

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 8
TO BE ANSWERED ON THE 2ND FEBRUARY, 2021

IMPLEMENTATION OF HAR MEDH PAR PED SCHEME

†*8. SHRI JUGAL KISHORE SHARMA:
SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing 'Har Medh Par Ped' scheme/programme to promote Agroforestry;
- (b) if so, the details thereof; and
- (c) the number of farmers benefited from the said scheme/programme as on date, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 8 DUE FOR REPLY ON 2ND FEBRUARY, 2021.

(a) & (b): Yes.

Sub-Mission on Agroforestry (*Har Medh Par Ped*) was launched in 2016-17 to encourage tree plantation on farm land along with crops/ cropping system to help the farmers get additional income and make their farming system more climate resilient and adaptive. The scheme is being implemented in 20 States and 2 UTs with funding pattern of 60:40 between Centre and State Govt. for all States excepting NE & Hilly states, where it would be 90:10 and 100% in case of UTs & National Level Agencies.

Under the scheme, assistance to farmers is given through State Govt. for nursery development, boundary plantation and block plantation of prominent tree species to promote, *inter-alia*, tree borne oilseeds, medicinal & aromatic plants, silk & lac rearing host plants, in addition to timber species so that farmers get early returns.

Agroforestry models developed by ICAR-Central Agroforestry Research Institute (CAFRI) and Indian Council of Forestry Research & Education (ICFERE) are promoted under the scheme for encouraging inter-cropping with agricultural crops. Collaborative activities are also carried out with convergence of Central Silk Board.

(c): A total of 1,82,503 farmers have benefitted under the scheme so far. State-wise details are at Annex-I.

Annexure-I**State-wise* details of farmers benefitted under the Sub-Mission on Agroforestry (SMAF) Scheme since inception (As on 28.01.2021)**

Sl No	Name of States/UTs	No of farmers benefitted under SMAF Scheme
1	Andhra Pradesh	3979
2	Bihar	1488
3	Chhattisgarh	4257
4	Gujarat	27006
5	Haryana	0***
6	Himachal Pradesh	6519
7	Jharkhand	1639
8	Karnataka	16660
9	Kerala	60000
10	Madhya Pradesh	2942
11	Maharashtra	11386
12	Odisha	436
13	Punjab	11137
14	Rajasthan	16801
15	Tamil Nadu	1343
16	Telangana	207
17	Uttar Pradesh	4284
18	UT of J & K	6199
19	UT of Ladakh	0**
20	Mizoram	6124
21	Meghalaya	04
22	Nagaland	92
Total		182503

* There is a pre-requisite of relaxation in felling and transit rules for selected tree species in the States to implement the scheme. At present, 20 States and 2 UTs are implementing the scheme.

** UT of Ladakh is implementing the scheme w.e.f. 2020-21.

*** Model demonstration established.
